

Shortage of cooking gas in Maharashtra

1296 SHRI NARESH C PUGLIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that for the last three months there is an acute shortage of cooking gas in the country due to rise in road transport rates;

(b) what is the total gas supplied in Maharashtra during the last one year by different gas companies, district-wise and company-wise;

(c) how much cooking gas was of short supply during the last 3 months in Maharashtra with district-wise figures; and

(d) what measures Government are taking to normalise the gas supply in Maharashtra with details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Expenditure increased by Coal India Ltd. for Welfare Purposes

1297. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) how much money has been spent by Coal India Limited for welfare purposes and the institutes/organisations from the adjoining areas of the mines which received such money;

(b) what is total amount of welfare expenditure released by the companies, company-wise during the last three years;

(c) whether it is a fact that in 1989-90 eight crores of rupees have been given to the private educational institutes for educational activities by companies under the Coal India Limited;

(d) what are the names of the institutes together with the details of the amount given alongwith their locations during the last three years, year-wise; and

(e) what are the norms fixed by the Coal India Ltd to select private educational institutes for such financial assistance?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI).

(a) to (e) The information is being collected and will be laid on the Table of the House

Illegal sale of coal in Western coal-fields Ltd.

1298 SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pleased to state:

(a) what was the production of Western Coalfields Limited during the last three years, yearwise and area-wise;

(b) how much quantity of coal has been given to the Government agencies, like Railway, Thermal Power Stations etc and the actual quantity they received during that period, year-wise;

(c) how much quantity of coal has been given in 1989 and 1990 so far to private coal linkage holders, their names with full details of addresses;

(d) how much quantity of coal they have taken from the Western Coalfields Limited in 1989 and 1990 so far with list of individual names, State-wise and on what ground they got coal linkage;

(e) whether it has come to Government's notice that the private coal linkage holders are selling their coal to other users on higher rates in the Western Coalfields Limited areas like Chandrapur, Nagpur and Chindwara districts with the result most of this Coal is going to Pakistan from the Kutch border of Gujarat; and

(f) whether Government are considering to stop this illegal sale by amending Coal Control Order; if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI):
(a) The production of Western Coal fields Limited and its areas for the last 3 years 1987-90 is as follows:

(*000 to mnes)

Western Coalfields Ltd, Area	1987-88	1988-89	1989-90
WCL	21196	22058	23012
Chandrapur	4249	4380	3866
Ballaspur	1892	2116	2609
Wani	4201	4968	6012
Nagpur	3871	3647	3853
Pathakhara	2745	2812	2616
Pench	2709	2560	2451
Kanhan	1529	1575	1605

(b) to (d) The information is being collected and to the extent available will be laid on the Table of the House.

(e) and (f) The Hon'ble Member himself submitted a report containing similar observations as a member of the Sub-Committee of Consultative Committee of Parliament for Ministry of Energy which report is proposed to be discussed in the next meeting of the Parliamentary Consultative Committee.

Accident in IPCL, Bombay

1299 SHRI PRAKASH YASHWANT AMBEDKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there was any accident in the IPCL (Nagothane) Maharashtra, factory

(b) if so, how many people have died;

(c) whether the deaths were due to release of poisonous gas;

(d) whether medical facility was provided; and

(e) whether Government intend to build a Hospital?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c) There was an explosion followed by fire at IPCL's plant at Nagothane. According to the latest available information 32 persons have died as a consequence of this

(d) and (e) Immediately after the accident the injured persons were taken to hospitals in nearby areas and also Bombay for treatment. Presently there is no proposal to build any hospital at Nagothane.

Adult Literacy Centres

1300. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details of the adult literacy centres sanctioned in the country during the year 1990, State-wise; and

(b) what are the details of total projects cost and the number of beneficiaries from each of these Centres?